

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **10.08.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA(Companies Act)/67/CHE/2021 IN MA/29/CHE/2021
NAME OF PETITIONER : Alagappan Arunachalam Murugappan
NAME OF RESPONDENT : Prema & 10 Others
SECTION : Rule 11, 43, 126 & 127 of NCLT Rules 2016

ORDER

The Applicant is represented by Ms. Prinky Anand, Senior Advocate and the Respondent is represented by Mr. P.H. Arvindh Pandian, Senior Advocate through video conferencing Platform.

This Application and MA/29/CHE/2021, which was posted for hearing on 09.08.2021 at 12.00 P.M., are to be listed on **11.08.2021**.

-sd-

**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**